

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

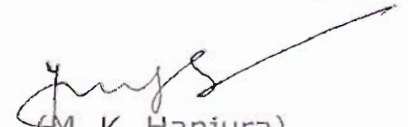
ORDER

No: 1113

Dated: 17.02.2016

In supersession of earlier Order Nos. 1200 dated 28.03.2012 and 269 dated 02.07.2014 of the High Court of Jammu and Kashmir, it is hereby ordered that the place of sitting of the Court of Additional Special Mobile Magistrate, Khaltsi, shall be at Leh, with effect from the 1st day of May to the 31st day of October, every year, with the rider that the Presiding Officer shall hold the Court at Khaltsi once in a fortnight during the period provided above.

By Order


(M. K. Hanjura)
Registrar General

No. 37658-74/RS

Dated: 17.02.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu, for information.
4. Principal District & Sessions Judge, Leh,
5. Addl. Spl. Mobile Magistrate, Khaltsi,
.....for information and necessary action.
7. Deputy Registrar (Statistical)/(Accounts), High Court of J&K, Main Wing.
8. Incharge NIC, for uploading the same on the High Court Website.
9. Office file.


Deputy Registrar (GS)